

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 122  
IA No. 455/JPR/2022  
CP No. (IB)- 56/10/JPR/2021  
Under Section 10 of IBC, 2016**

**In the matter of:**

**Ranisagar Cement Company Limited**

**... Applicant**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**


For the Applicant : Nivedita R. Sarda, Adv.  
Navneet Khera, Adv.  
Sagrika Joshi, Adv.  
For the RP : Nitesh Shrivastava, Adv.  
Garima Diggiwal


**ORDER**

**IA No. 455/JPR/2022:**

This is an application filed under Section 54 of the IBC, 2016 read with Regulation 14 of IBBI (Liquidation Process) Regulations, 2016 read with Rule 11 of NCLT Rules, 2016. It is submitted that Respondent Nos. 2, 3 & 4 have filed their responses. There is no representation on behalf of RoC. Response, if any, may be filed within 2 weeks, with an advance copy to the opposite counsel.

List the matter on 14.06.2023.

  
(Manoj Kumar Dubey)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

May 22, 2023

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